

NOTIFICATION No. 41 / 2012

I

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in G.O.(D) No.43, Public (Special.A) Department, dated 23.03.2012 are posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1)	On promotion as District Judge (Entry Level), posted as (2)
1	Ms. S.Ananthi, Chief Judicial Magistrate, Chengalpattu	Sessions Judge, Mahila Court, Chengalpattu, in the existing vacancy.
2	Thiru N.Sivakumar, Chief Judicial Magistrate, Tiruvallur	Additional District Judge, Fast Track Court No.II, Poonamallee, in the existing vacancy.
3	Thiru M.Sreenivasan, Chief Judicial Magistrate, Coimbatore	Special Judge, Special Court under TNPID Act, Coimbatore, in the existing vacancy.

II (a)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on adhoc basis, in G.O.(D) No.43, Public (Special.A) Department, dated 23.03.2012 are posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1)	On promotion as District Judge (Entry Level), posted as (2)
1	Thiru R.Killivalavan, Chief Metropolitan Magistrate, Egmore, Chennai	Additional District Judge, Fast Track Court No.II, Tindivanam, in the existing vacancy.
2	Thiru R.Shanmuganathan, Chief Judicial Magistrate, Cuddalore	Additional District Judge, Fast Track Court No.I, Chidambaram, in the existing vacancy.

Sl.No	Name and Designation (1)	On promotion as District Judge (Entry Level), posted as (2)
3	Thiru T.Rajasekaran, Chief Judicial Magistrate, Tiruchirappalli	Additional District Judge, Fast Track Court No.I, Tiruchirappalli, in the existing vacancy.
4	Ms. Meena Satheesh, Chief Judicial Magistrate, Ramanathapuram	VI Additional Judge, City Civil Court, Chennai vice Thiru.N.Kaliyamoorthy transferred.
5	Thiru S.Saravanan, Chief Judicial Magistrate, Srivilliputhur	III Additional District Judge (PCR), Madurai, in the existing vacancy.
6	Ms. Hemalatha Daniel, Chief Judicial Magistrate, Villupuram	X Additional Judge, City Civil Court, Chennai, in the existing vacancy.
7	Thiru N.Dhandapani, Chief Judicial Magistrate, Pondicherry	III Additional District Judge, Pondicherry, in the existing vacancy.
8	Thiru R.Rajasingh Handal Devadas, Chief Judicial Magistrate, Vellore	Addl. District Judge, Fast Track Court, Ranipet, in the existing vacancy.
9	Thiru M.Prakasan, Chief Judicial Magistrate, Tiruvannamalai	Additional District Judge, Fast Track Court No.III, Thirupathur in the existing vacancy.
10	Ms. S.Kannammal, Chief Judicial Magistrate, Krishnagiri	VII Additional Judge, City Civil Court, Chennai vice Thiru.W.Sathasivam transferred.
11	Ms. N.Rajalakshmi, Chief Judicial Magistrate, Theni	Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, in the existing vacancy.
12	Thiru M.P.Subramaniam, Chief Judicial Magistrate, Kumbakonam	Sessions Judge, Mahalir Neethimandram, Coimbatore, in the existing vacancy.
13	Thiru M.Sambasivam, Chief Judicial Magistrate, Pudukkottai	Sessions Judge, Mahila Court, Pudukkottai, in the existing vacancy.
14	Thiru G.Palaniappan, Chief Judicial Magistrate, Dharmapuri	appointed as Secretary, High Court Legal Services Committee, High Court, Madras, on deputation basis, in the existing vacancy.
15	Thiru H.Joseph David, Chief Judicial Magistrate, Madurai	Additional District Judge, Fast Track Court No.I, Coimbatore vice Thiru C.Ramamoorthy transferred
16	Thiru C.Paulraj, I Assistant Judge, City Civil Court, Chennai	posted on other duty as Chief Editor, Tamil Law Journal, High Court, Madras, in the existing vacancy.

Sl.No	Name and Designation (1)	On promotion as District Judge (Entry Level), posted as (2)
17	Thiru S.Sengottaiyan, Chief Judicial Magistrate, Salem	I Additional District Judge, Salem, in the existing vacancy.

II (b)

As per G.O.(D)No.43, Public (Special.A) Department, dated 23.03.2012, the aforesaid 17 promotee District Judges (Entry Level) on ad-hoc basis shall be reverted to their substantive posts, which they are holding for the present, as and when the cadre posts of District Judge (Entry Level) are filled up on regular basis from other sources and they should not claim any seniority and other benefits applicable to the post of District Judge (Entry Level).

III

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1)	Transferred and posted as (2)
1	Thiru.C.Ramamoorthy, Additional District Judge, Fast Track Court No.I, Coimbatore.	Additional District Judge and Presiding Officer, Special Court under E.C. Act, Coimbatore, in the existing vacancy.
2	Thiru.S.Rajagopalan, IV Additional Judge, City Civil Court, Chennai	II Additional Judge, City Civil Court, Chennai, in the existing vacancy.
3	Thiru.N.Kaliyamoorthy, VI Additional Judge, City Civil Court, Chennai	III Additional Judge, City Civil Court, Chennai, in the existing vacancy.
4	Thiru W.Sathasivam, VII Additional Judge, City Civil Court, Chennai	IV Additional Judge, City Civil Court, Chennai vice Thiru S.Rajagopalan, transferred.

HIGH COURT, MADRAS.
DATED: 28.03.2012.

Sd/-G.CHOCKALINGAM
REGISTRAR GENERAL

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To

- 1 The Officers concerned.
- 2 The Offices of the Officers concerned.
- 3 The Sessions Judge, Mahila Court, Chengalpattu / Coimbatore / Pudukkottai.
- 4 The Addl. District Judge, Fast Track Court No.II, Poonamallee / Tindivanam / Ranipet.
- 5 The Special Judge, Special Court under T.N.P.I.D. Act, Coimbatore.
- 6 The Additional District Judge, Fast Track Court No.I, Chidambaram / Tiruchirappalli.
- 7 The II / III / X Additional Judge, City Civil Court, Chennai.
- 8 The III Additional District Judge (PCR), Madurai.
- 9 The III Additional District Judge, Pondicherry.
- 10 The Additional District Judge, Fast Track Court No.III, Tirupathur, Vellore District.
- 11 The Sessions Judge, Sessions Court for Trial of Cases relating to Communal Clashes, Madurai.
- 12 The Secretary, High Court Legal Services Committee, High Court, Madras.
- 13 The Chief Editor, Tamil Law Journal, High Court, Madras.
- 14 The I Additional District Judge, Salem.
- 15 The Additional District Judge and Presiding Officer, Special Court under E.C. Act, Coimbatore.
- 16 The Principal Judge, City Civil Court, Chennai.
- 17 The Chief Judge, Pondicherry.
- 18 The Principal District Judge / District Judge, Kancheepuram at Chengalpattu / Tiruvallur / Coimbatore / Villupuram / Cuddalore / Tiruchirappalli / Ramanathapuram / Madurai / Virudhunagar at Srivilliputhur / Vellore / Tiruvannamalai / Krishnagiri / Theni / Thanjavur / Salem / Pudukkottai / Dharmapuri.
- 19 The Accountant General, Madras – 18.
- 20 The Pay and Accounts Officer, High Court, Madras / Madurai.
- 21 The Treasury Officer, Kancheepuram / Tiruvallur / Coimbatore / Villupuram / Cuddalore/ Tiruchirappalli / Ramanathapuram / Virudhunagar / Vellore / Tiruvannamalai / Krishnagiri / Theni / Thanjavur / Salem / Pudukkottai / Dharmapuri.

Copy to:-

- 1 The Chief Secretary to Government, Secretariat, Chennai-9.
- 2 The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
- 3 The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
- 4 The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
- 5 The Registrar (Judicial), High Court, Madras.
- 6 The Registrar (Administration), High Court, Madras.
- 7 The Registrar (Management), High Court, Madras.
- 8 The Additional Registrar (Vigilance), High Court, Madras.
- 9 The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
- 10 The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
- 11 The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
- 12 The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
- 13 The Director, Tamil Nadu State Judicial Academy, No.30(95), PSKR Salai, R.A.Puram, Chennai.
- 14 The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
- 15 The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
- 16 The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
- 17 The Technical Director, NIC, High Court, Madras.
- 18 The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
- 19 The Record Keeper, A.D. Records, High Court, Madras.
- 20 The Press. + Spare 5.